

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/100/(IB)/2017
NAME OF THE PETITIONER(S) : INFOGIX
NAME OF THE RESPONDENT(S) : MEGASOFT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. Dominic S. David
For P. Giridharan

Counsel for Petitioner

[Signature]

2. M/s. GENICON + ASSOCIATES.

T.V. SURESH KUMAR.

K. BALAGANESH.

COUNSEL FOR RESPONDENT

[Signature]

8248272279.

ORDER

Counsel representing both the parties are present. Counsel for Respondent prayed time for filing rejoinder in the maintainability of application. At request, time is enlarged. Put up finally on 15.09.2017 at 10.30 A.M.

ghk

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)